

DAILY REPORT OF PREVENTIVE MEASURES FOR COMBATING THE IMPENDING THREAT OF NOVEL CORONA VIRUS

Date – 10thApril 2020

- 1) All the District and Sub Divisional Courts are closed today on account of holiday of "Good Friday", therefore, daily report was not called for from the learned District Judges.
- 2) Registrar General along with the Members of the Registry inspected the Court's campus.
- 3) During inspection, Registrar General also visited the Primary Health Centre of the Patna High Court and inquired from the Doctors posted there about the number of patients coming to the Hospital for treatment. It was reported that today five patients have visited the PHC.
- 4) During course of inspection, The Registrar General reiterated the directions to the security guards that the entry of strangers into the campus of The High Court be strictly prohibited.
- 5) Today, at 02 P.M. a Video Conferencing Session was conducted with participation of Hon'ble the Chief Justice and in which Hon'ble Mr. Justice Rajeev Ranjan Prasad, Hon'ble Mr. Justice Sanjay Kumar, Hon'ble Mr. Justice Madhuresh Prasad, Hon'ble Mr. Justice Mohit Kumar Shah, Hon'ble Mr. Justice Anjani Kumar Sharan, Hon'ble Mr. Justice Anil Kumar Sinha, Hon'ble Mr. Justice Prabhat Kumar Singh, Hon'ble Mr. Justice Partha Sarthy and their Court Masters, Senior Secretaries / Secretaries were present. The main purpose was to familiarize them with the modalities of the conducting Court proceedings through Video Conferencing / Virtual Courts in light of the judgement of the Hon'ble Apex Court dated 06/04/2020 in suo-moto (Civil) No. 5/2020.
- 6) A letter dated 10-04-2020 through e-mail from The Secretary General, Hon'ble Supreme Court of India regarding "To setup a helpline to streamline Court functioning through Video Conferencing Module" in light of Hon'ble Apex Court order dated 06/04/2020 in Sua Motu Writ Petition (Civil) No. 5/2020, was received. In this regard, as per the directions of Hon'ble The Chief Justice, The Registrar IT Cum CPC, Patna High Court has been asked to take immediate steps for setting up Helpline in terms of aforesaid order and also to ensure smooth functioning of The Court through Video Conferencing. Later on, It was apprised by the learned Registrar IT Cum CPC that in this regard, he has already issued a letter No. 19640 / 2020 / Comp. Cell dated 10-04-2020 to The General Manager, BSNL Bihar Circle, Patna who has also assured that it will be made functional very soon.
- 7) Altogether seventeen matters through learned Advocates namely Sri Ravi Ranjan (A.O.R. No. 3657), Sri Ansul (A.O.R. 04314), Sri Apurv Kumar (A.O.R. No. 00163), Sri Rakesh Kumar (A.O.R. No. 01730), Sri Ram Saurav Nath (A.O.R. No.

